

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**Arb. Appeal No.16 of 2007**

**With**

**Arb. Appeal No.3 of 2008**

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M/s Padmanathan Construction Company Private Ltd.  
... Appellant  
Versus  
The State of Jharkhand (Earlier Bihar) .... Respondent

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Appellant : Mr. Ranjan Rai, Advocate  
For the Respondent : Mr. Sachin Kumar, S.C (L&C)

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**Order No.11 Dated- 29.06.2020**

Heard the parties through video conferencing.

The learned counsel for the appellants in both the appeals prays for time.

Prayer for time is allowed as the last chance.

List these appeals six weeks after the lockdown period is over.

**(Anil Kumar Choudhary, J.)**

Sonu-Gunjan/